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ITEM NO.46

COURT NO.5 SECTION XV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).33576-33584/2013
(Arising out of impugned final judgment and order dated 30/07/2013
in DBCWP No. 3707/2013, 3799/2013, 3996/2013, 4002/2013, 4030/2013,
4032/2013, 4047/2013, 4060/2013, 4073/2013 passed by the High Court
of Rajasthan at Jaipur)

STATE OF RAJASTHAN & ORS

Petitioner(s)

VERSUS

PRAKASH CHANDRA SHARMA & ANR
(With Interim Relief and Office Report)

Respondent(s)

WITH

SLP(C) No. 33663-33672/2013

(With Interim Relief and Office Report)

SLP(C) No. 35871-35880/2013

(With Interim Relief and Office Report)

SLP(C) No. 35924-35933/2013

(With appln.(s) for impleadment and Interim Relief and Office
Report)

SLP(C) No. 586-590/2014

(With Office Report)

SLP(C) No. 591-600/2014

(With Office Report)

SLP(C) No. 2029-2038/2014

(With Office Report)

SLP(C) No. 4537-4547/2014

(With Office Report)

SLP(C) No. 7077-7087/2014

(With Office Report)

SLP(C) No. 7088-7099/2014

(With Office Report)

SLP(C) No. 10814-10823/2014

(With Office Report)

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SLP(C) No. 36122/2014

(With appln.(s) for directions and Office Report)

SLP(C) No. 36123/2014

(With appln.(s) for directions and Office Report)

SLP(C) No. 36121/2014

(With appln.(s) for intervention and Office Report)

SLP(C) No. 8649/2015

(With appln.(s) for intervention and Office Report)

SLP(C) No. 32671/2013

(With Interim Relief and Office Report)

SLP(C) No. 27073/2015

(With Interim Relief and Office Report)

SLP(C) No. 27098/2015

(With Interim Relief and Office Report)

SLP(C) No. 27136/2015

(With Interim Relief and Office Report)

SLP(C) No. 28046/2015

(With Interim Relief and Office Report)

SLP(C) No. 28051/2015

(With Interim Relief and Office Report)

SLP(C) No. 28091/2015

(With Interim Relief and Office Report)

SLP(C) No. 27007/2015

(With Interim Relief and Office Report)

SLP(C) No. 29021/2015

(With Interim Relief and Office Report)

SLP(C) No. 28044/2015

(With Interim Relief and Office Report)

SLP(C) No. 29451/2015

(With Interim Relief and Office Report)

SLP(C) No. 29481/2015

(With Interim Relief and Office Report)

SLP(C) No. 29539/2015
(With Interim Relief and Office Report)

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SLP(C) No. 28885/2015
(With Interim Relief and Office Report)
SLP(C) No. 28996/2015
(With Interim Relief and Office Report)
SLP(C) No. 34103-34109/2015
(With Interim Relief and Office Report)
SLP(C) No. 17204/2016
(With Office Report)
SLP(C) No. 26131/2016
(With Office Report)
SLP(C) No. 35142-35152/2016
S.L.P.(C)...CC No. 24468-24489/2016
(With appln.(s) for c/delay in filing SLP and Office Report)

Date : 17/02/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE PRAFULLA C. PANT

HON'BLE MR. JUSTICE DEEPAK GUPTA
For Petitioner(s) Mr. S.S. Shamsbery, AAG
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Mr. Abhishek Gupta, AOR
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Mr. Rishi Matoliya, AOR

For Respondent(s) Mr. Abhay Kumar, AOR
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Mr. Pritam Bishwas, Adv.
Mr. Ujjwal Mishra, Adv.
Mr. Prashant Singh, Adv.
Mr. Naresh Kumar, AOR
Mr. Ravindra Kumar Singh, Adv.
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Mr. Pradeep Kumar Yadav, Adv.
Ms. Jaya Yadav, Adv.
Mr. D.P. Singh Yadav, Adv.
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Mr. R. Sancheti, Adv.
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Mr. Puneet Jain, Adv.
Mr. Abhinav Gupta, Adv.
Mrs. Christi Jain, Adv.
Mr. Pankaj Sharma, Adv.
Ms. Pratibha Jain, AOR
Mr. Nikhil Singh, Adv.

Ms. Rashmi Singh, AOR

Mrs. Urmila Sirur, AOR

Mr. K.S. Negi, Adv.

Mr. Alok Kumar, Adv.

Mr. Sibbo Shankar Misra, Adv.

Mr. Ravi Prakash, Adv.

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UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

We find no reason to interfere with the order(s) passed by the High Court.

The special leave petitions filed by the State of Rajasthan are dismissed.

Of course, the State is entitled to verify the experience and credentials of the candidates.

Applications for intervention/impleadment are dismissed.

SLP(C) No. 34103-34109/2015 & SLP(C) No. 26131/2016

Detag.

(SANJAY KUMAR-I)

(JASWINDER KAUR)

AR-CUM-PS

COURT MASTER